Introduction & Administration

Competition Commission of India (CCI), a statutory authority established under The Competition Act, 2002 as a body of the Government of India responsible for enforcing “The Competition Act” throughout India, was established on March 1st, 2009.

Library of the Competition Commission of India (CCI) has been established after the Commission became fully functional, as a “National Resource Centre” for Competition Law & Policy and is equipped with all the modern infrastructure facilities and literature (either hard or in digital form) available nationally/internationally on Competition. This “National Resource Centre” caters to the information and reference needs of all its Members, Officers and Staff (regular/deputation/ad-hoc), fulfilling the four basic objectives of Library and information services i.e.

- Promote usage of Library resources on “Competition Law & Policy” among the users, by collecting, storing and disseminating information and by offering manual/computerised services to the users;
- providing Reading/standard Information facilities;
- providing Research, Reference & Referral services;
- And providing Internet/Wi-Fi access.

Secretary is the final authority in all matters of administration and control of the Library.

The Library Committee, appointed by the Secretary, Exercises general discretion, control, supervision, and guidance over all the affairs of the Library.

The Assistant Director (Library Services) is the overall In-charge of all the matters pertaining to Library including day to day smooth functioning and general administration of all staff and Library Property. An extended Library Resource Centre also functions at Director General (Office), CCI, Bhikaji Cama Place, New Delhi under the Supervision of Assistant Director (Library)
Library Services

1. Book/Document Circulation/ issue Service (manual or electronically)
2. Reference service / Referral Service
3. Journals & General magazine Service
4. Newspaper Clipping Service
5. Bibliographic service
6. Online Access to e-resources
7. Digital Library service
8. Inter Library Loan / Document delivery services
9. DELNET services
10. Reprographic services
11. Web Based Services like E-mail, Current Contents, and Bulletin Board Services.

Equipped with modern facilities, the library offers a conducive environment to all officers/staff, researchers, and scholars from India and abroad who visit for reference from time to time.

Collection

The library operations are largely automated through computer database system i.e. LIBSYS and provides electronic bibliographic control/ access to all material available in the Library. Dewey Decimal Classification (DDC) (22st edition) classification is adopted for the processing of documents. Online Public Access Catalogue (OPAC) search is provided to readers. Searches can be made by author, title, subject, class number, publisher or words in title and Boolean search.

The Library has a fine collection of Books - 4650 (approx.). Holdings include books (both English/Hindi), reports, governmental publications, other documents, maps and some audio- video collection. The main subjects covered are - Competition Law & Policy, Economics & Legal and general reading books.

The “Library” subscribes to-

- 6 Online Databases : Manupatra, Kulwer Competition Law, J-stor, e-C Competition & Concurrences, CMIE and West Law India.
- Magazines 26(English) & 11(Hindi)
- Two Online Magazines i.e. EPW and The Economist.
Library has networking arrangement with various institutions for sharing of resources. Furthermore, with exhaustive Wi-Fi support Library also provides the most updated global repositories of information available on the World Wide Web.

Overall the Library offers peaceful, spacious and comfortable study environment.

**Working Hours**

1. The Library remains open from MONDAY to FRIDAY: **09:30 AM Till 6:00 PM.**

2. The Circulation Timings/transactions (i.e. issue/return): **2:00 PM to 05:00 PM.**
   (Except Lunch hours)

3. The Library is closed on Saturdays, Sundays and all public holidays.
   (Changes, if any, in the timings will be notified whenever necessary.)

**Librarian to Contact:**  
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